## THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

## NOTIFICATION

Dated- Guwahati the 20th May, 2025

NO.HC-VII-11/2024/3277/A #### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to nominate the Master Trainer Systems Officers/Master Trainer Systems Assistants, as Resource Persons to conduct the "e-Court Programme (ECT\_7\_2025)" for the Advocates/ Advocate Clerks of the District Courts of Assam on 30-05-2025 from 03:30 P.M. to 04:30 P.M. in their respective District Courts.

NO.HC-VII-11/2024/3278/A #### The Hon'ble Gauhati High Court has been pleased to request all the Advocates/ Advocate Clerks of the District Courts of Assam to participate in the "e-Court Programme (ECT\_7\_2025)" on 30-05-2025 from 03:30 P.M. to 04:30 P.M. in their respective District Courts:

Further, the District & Sessions Judges of the subordinate courts of Assam are requested to co-ordinate with the President/Secretary of the respective Bar Associations to ensure maximum participation of learned Advocates/Advocate clerks in the aforesaid training.

By Order,
Sd/- S. Dhar
REGISTRAR (JUDICIAL)

## Memo No.HC-VII-11/2024/3279/A

Dated 20-05-2025

Copy forward for information and necessary action to:

- 1. Smti. R. Arulmozhiselvi, Member (Human Resource), e-Committee, Supreme Court of India, New Delhi.
- 2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
- 3. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
- 4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- The District & Sessions Judge,
   Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar, Silchar /
   Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima

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Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sribhumi / Sonitpur / South Salmara-Mankachar / Tinsukia / Udalguri / West Karbi Anglong

(He/She is requested to widely circulate the notification amongst the learned Advocates and Advocate clerks within their respective jurisdictions for ensuring maximum participation in the aforesaid training programme

He/She is also requested to coordinate with the concerned Bar Associations to make necessary arrangements for smooth conduct of the training programme)

- 6. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/Cachar, Silchar.
- 7. The Member, MACT Kamrup/Cachar/Kamrup (M) No. 1, No. 2 & No. 3/ Nalbari/ Sonitpur/ Nagaon/ Goalpara/ Dhubri/ Barpeta.
- 8. The Presiding Officer, Labour Court, Dibrugarh/Kamrup (M).
- 9. The Special Judge, Assam.
- 10. The Special Judge CBI & NIA, Guwahati, Assam.
- 11. The Special Judge, CBI, Addl. Court No. 1/ No. 2/ No. 3 Guwahati, Assam.
- 12. The Principal Judge, Family Court, Kamrup (M) No. 1/ No. 2 & No. 3/ Nalbari/ Dhubri/ Barpeta/ Cachar, Silchar.
- 13. The Member Secretary, Assam State Legal Services Authority.

(You are requested to widely circulate the Notification amongst the Learned Advocates and Advocate clerks under your jurisdiction, requesting them to participate in the training programme).

14. The Chief Judicial Magistrate

Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar, Silchar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sribhumi / Sonitpur / South Salmara-Mankachar / Tinsukia / Udalguri / West Karbi Anglong

(He/She is requested to widely circulate the notification amongst the learned Advocates and Advocate clerks within their respective jurisdictions for ensuring maximum participation in the aforesaid training programme)

- 15. The President/Secretary, All Assam Lawyers' Association, Guwahati.
- 16. The President/Secretary, Lawyers' Association, Guwahati.
- 17. The President/Secretary, All Bar Association of Districts of Assam.
- 18. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

- 19. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy.
- 20. The Systems Officers/Systems Assistants,

Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar, Silchar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sribhumi / Sonitpur / South Salmara-Mankachar / Tinsukia / Udalguri / West Karbi Anglong

(The Systems Officers/Systems Assistants are directed to make necessary arrangement for Electronic Tools etc. as per requirement for the training in their respective District).

21. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

22. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

REGISTRAR (JUDICIAL)